

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SPECIAL MAGISTRATE COURTS IN THE STATE OF ANDHRA PRADESH -
Postings of Special Magistrates - ORDERS - ISSUED.

ROC.NO.599/2020-B.SPL.

NOTIFICATION NO.547-B.SPL.

DATED:11.11.2020.

- REF: 1. G.O.Rt.No.1002, Law (L,LA&J-Home-Courts.A), Department, dated 15.10.2020.
2. G.O.Rt.No.1003, Law (L,LA&J-Home-Courts.A), Department, dated 15.10.2020.

The High Court made the following Postings of Special Magistrates:-

The following retired Judicial Officers are appointed as Special Magistrates, on contract basis vide G.Os. under reference cited, to preside over the Special Magistrate Courts in the State of Andhra Pradesh and they are posted to the Courts mentioned in Column Number 3 of the table.

The officers are directed to proceed to their respective stations, and enter into agreement with the Principal District and Sessions Judge concerned and then take charge of their respective post.

SL. NO.	NAME OF THE RETIRED JUDICIAL OFFICER	POSTED AS
(1)	(2)	(3)
1.	SRI B.SRINIVASAS RAO Retired District Judge .	Special Magistrate, Narsipatnam, Visakhapatnam District.
2.	SRI S.V.CHALAPATHI, Retired District Judge	Special Magistrate, Piler, Chittoor District.

The Prl. District and Sessions Judge, Visakhapatnam and Chittoor are requested to enter into Agreement with the above officers for a period from the date of their joining till expiry of the term of the Special Magistrate Courts or till the officer concerned attains the age of 70 years, whichever is earlier.

The Prl. District and Sessions Judge, Visakhapatnam and Chittoor, are directed to transfer sufficient number of cases to the above mentioned Courts and submit monthly statement showing disposals of the above officers, to monitor their turn out of work.

NOTE: The Order is placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Scmks
11.11.20
REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar-cum-I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website).
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Prl. District and Sessions Judges, Visakhapatnam, Chittoor .
8. The I Addl. District and Sessions Judges, Visakhapatnam, Chittoor.
9. The Special Magistrate, Narsipatnam, Visakhapatnam District.
10. The Special Magistrate, Piler, Chittoor District
11. The Sub Treasury Officers:-Pier, (Chittoor District); Vijayawada (Krishna District); Venkatagiri (Nellore District); Narsipatnam, Bheemunipatnam and Anakapalle (Visakhapatnam District)
12. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings);
(e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section;
(i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.